ORDER

With reference to this Department's Order No. 36(8)/2015-Judl. dated 06.04.2015 read with Order No. J-11017/6/2018-Judicial dated 09.04.2018, the President is pleased to discontinue the term of engagement of Shri Jayesh Vinubhai Bhairavia as Central Government Counsel for the High Court of Gujarat at Ahmedabad, with effect from 24.08.2017.

2. Hindi version of this order will follow.

(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat at Mumbai.
3. Shri Devang Vyas, Asstt. SGI, High Court of Gujarat at Ahmedabad.
4. The Registrar, High Court of Gujarat at Ahmedabad.
7. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.

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